

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.580/2023 IN CP (IB) No.15/ALD/2022

Date of Order: 5th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	L & T FINANCE LIMITED V/S PERPENDICULAR CONSTRUCTION PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 15th April, 2024.

**-Sd-
(Court Officer)**

5th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*